

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTIONNO. 1599
TO BE ANSWERED ON 12.03.2025

PM CARES FOR CHILDREN SCHEME

1599 DR. V. SIVADASAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) amount of money spent of the PM CARES for Children Scheme since its inception, year-wise details thereof;
- (b) the number of beneficiaries in the scheme, year-wise, State-wise details since the inception of the Scheme; and
- (c) the measures being taken to monitor the proper growth of the beneficiaries under this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) Under the PM CARES for Children Scheme, a pro-rata amount is credited in the post office account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. In accordance with above, ₹ 358.11 cr has been disbursed to the individual post office account of each beneficiary child till date.

(b): The state-wise, year-wise details of beneficiaries under PM CARES for Children are at Annexure.

(c): This Ministry regularly holds review meetings with all the Line Ministries viz Ministry of Social Justice & Empowerment, D/o Higher Education, D/o School Education and Literacy, M/o Health & Family Welfare, D/o Posts etc of the Scheme to ensure its proper implementation. Additionally, the beneficiaries are monitored through portal of PM CARES for Children which is the nodal point to monitor all the benefits/issues of the beneficiaries like career progression, benefits given, grievances and their redressal etc. The login ID for this portal has been given to all the line Ministries involved in the operation of the scheme.

Regular communications are made with all District Magistrates to meet the beneficiaries of the Scheme. It may be mentioned that DMs have been made the guardian of these children under the Scheme. Help Desk has also been set up to keep in touch with these children on regular basis to monitor the adequate implementation of the benefits. Each child is contacted regularly, through the Help Desk, for checking on their personal, emotional, educational and health related requirements. The Department of Financial Services have been requested to impart financial literacy to the eligible beneficiaries who are likely to exit from the scheme on attaining the age of 23 years and this Ministry remains in touch with the stakeholders for proper management of the funds.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1599 FOR ANSWER ON 12.03.2025 BY DR. V. SIVADASAN REGARDING PM CARES FOR CHILDREN SCHEME

Details of beneficiaries under PM CARES for Children

State	2021	2022	2023	2024
ANDAMAN & NICOBAR ISLANDS	0	0	0	0
ANDHRA PRADESH	322	29	0	0
ARUNACHAL PRADESH	6	2	0	0
ASSAM	46	9	0	0
BIHAR	53	20	9	1
CHANDIGARH	12	0	0	1
CHHATTISGARH	79	30	0	0
DADRA & NAGAR HAVELI & DAMAN & DIU	12	0	0	0
DELHI	107	38	8	0
GOA	5	1	0	0
GUJARAT	206	17	4	0
HARYANA	77	16	2	4
HIMACHAL PRADESH	24	0	1	0
JAMMU AND KASHMIR	10	7	1	0
JHARKHAND	16	33	0	0
KARNATAKA	174	47	10	1
KERALA	98	14	7	0
LADAKH	0	0	0	0
LAKSHADWEEP	0	0	0	0
MADHYA PRADESH	357	71	5	2
MAHARASHTRA	699	91	65	1
MANIPUR	19	1	0	1
MEGHALAYA	8	5	1	1
MIZORAM	11	3	0	0
NAGALAND	8	6	0	0
ODISHA	67	41	4	0
PUDUCHERRY	10	2	1	0
PUNJAB	36	2	4	0
RAJASTHAN	186	20	4	0
SIKKIM	0	0	0	0
TAMIL NADU	323	71	32	0
TELANGANA	237	19	1	0
TRIPURA	0	0	0	0
UTTAR PRADESH	405	36	26	0
UTTARAKHAND	30	14	0	0
WEST BENGAL	51	6	1	0
Total	3694	651	186	12
	4543			
